

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF EIFFEL LIFESPACES PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor EIFFEL LIFESPACES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 28 th February 2011
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Pune
4.	Corporate Identity No. of corporate debtor U45200PN2011PTC138679
5.	Address of the registered office and principal office (if any) of corporate debtor Office no. 125/126, Patil Plaza, Mitramandal Chowk, Parvati, Pune, Maharashtra, India, 411009
6.	Insolvency commencement date in respect of corporate debtor Date of Order: 07-01-2025 Date of Intimation: 14-01-2025
7.	Estimated date of closure of insolvency resolution process 13 th July, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Raghunath Sabanna Bhandari Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107 Email ID: raghunathsb@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional <i>For Correspondence</i> Mr. Raghunath Sabanna Bhandari 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. Email ID: cirp.eiffel@gmail.com
11.	Last date for submission of claims 28 th January, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Real Estate Allottee (Home Buyers)



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Jignesh Shah IBBI/IPA-001/IP-P02054/2020-2021/13182 jkshah555@hotmail.com 2. Ms. Dipti Mundra IBBI/IPA-001/IP-P-02845/2023-2024/14366 ibc@ipdipti.in 3. Mr. Modilal Pamecha IBBI/IPA-001/IP-P01231/2018-2019/12127 camodilalpamecha@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) https://www.ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench II has ordered the commencement of a Corporate Insolvency Resolution Process of the EIFFEL LIFESPACES PRIVATE LIMITED on 07th January, 2025 and date of intimation of order is 14th January, 2025.


The creditors of EIFFEL LIFESPACES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **28th January, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class for Financial Creditors (Real Estate Allottee) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17-01-2025
Place: Mumbai


Raghunath Sabanna Bhandari
Interim Resolution Professional
(Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276)
EIFFEL LIFESPACES PRIVATE LIMITED